

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 700
TO BE ANSWERED ON THE 1ST MARCH, 2016

DROUGHT ASSISTANCE

700. SHRI CH. MALLA REDDY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number of representations received by the Union Government from various State Governments claiming compensation for agricultural loss due to droughts during each of the last three years and the current year;
- (b) the details of assistance sought, assistance approved and released so far, State-wise;
- (c) the details of the State Governments which have also sought assistance from the Union Government for revival of agriculture sector; and
- (d) the action taken by the Government thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI MOHANBHAI KUNDARIYA)

(a) to (d): State Governments initiate necessary relief measures to farmers in the wake of drought and other natural calamities from State Disaster Response Fund (SDRF) which is readily available with them. Additional financial assistance to State Government, over and above SDRF, is considered from National Disaster Response Fund (NDRF) on receipt of relief memoranda from State Governments and in accordance with extant norms and procedures.

Memorandums seeking financial assistance in the wake of drought under NDRF were received from 7 States during 2012-13, from 3 States during 2013-14, from 5 States during 2014-15 and from 10 states during 2015-16. The details of financial assistance sought and approved State-wise by the Government of India in the wake of drought from National Disaster Response Fund (NDRF) for the last three years and current years are at **Annexure**.

Lok Sabha Unstarred Question No.700 to be answered on 01.03.2016

Statement indicating assistance sought by the State Government and assistance approved from the National Disaster Response Fund (NDRF) for drought in 2012-13, 2013-14, 2014-15 & 2015-16

(Rs. in crores)

Sl. No.	State	2012-13		2013-14		2014-15		2015-16	
		Assistance sought	Assistance approved	Assistance sought	Assistance approved	Assistance sought	Assistance approved	Assistance sought	Assistance approved
1.	Andhra Pradesh	1090.78	142.97	638.09	254.54	1532.00	237.51	2000.56	433.77
2.	Bihar	-	--	12564.04	931.87	-	-	-	-
3.	Gujarat	7357.54	864.71	-	-	-	-	-	-
4.	Haryana	-	-	-	-	4829.25	168.87	-	-
5.	Karnataka	7672.40	526.06	778.06	226.57	779.20	200.85	3830.84	1540.20
6.	Kerala	1996.07 532.78	62.61 107.89	-	-	-	-	-	-
7.	Madhya Pradesh	-	-	-	-	-	-	4821.64	2032.68
8.	Maharashtra	3232.15 1801.32	778.09 1036.98	-	-	6013.28	1962.99	4002.82	3049.36
9.	Rajasthan	1107.99	320.64	-	-	-	-	10517.46	@
10.	Tamil Nadu	19665.13	624.69	-	-	-	-	-	-
11.	Uttar Pradesh	-	-	-	-	4819.49	777.34	2057.79	1304.52
12.	Chhatishgarh	-	-	-	-	-	-	6093.79	1276.25
13.	Telangana	-	-	-	-	-	-	2601.17	791.21
14.	Odisha	-	-	-	-	-	-	2217.08	815.00
15.	Jharkhand	-	-	-	-	-	-	2142.78	@

@ High Level Committee(HLC) minutes awaited.